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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY-MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)Ind-3210/252/HDB/2017
NAME OF THE COMPANY	Brown Consultancy Services Private limited
NAME OF THE PETITIONER(S)	Brown Consultancy Services Private limited
NAME OF THE RESPONDENT(S)	RoC Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A-PADMASRI	PCS	padmasriappana@ yachrao.co.in 9441477444.	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Enclosed Order Sheet

Heard Ms. A. Padmasri, Learned PCS.

The Learned PCS for the Petitioner confirms that objections raised by the Registry is **being** complied with. The counsel is directed to approach RoC for revival of the name of the Company struck off by the RoC and to pay necessary fees as imposed by RoC . Upon receipt of report from RoC , the matter would be taken up by this Bench. Post the case on 25.10.2017.



Member (T)



Member (J)

Bm